

[*Translation*]

**Assistance to Various Schemes in Hill Areas of Uttar Pradesh**

4516. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the names of the schemes for which financial assistance has been provided to eight hill districts of Uttar Pradesh, district-wise, for the years 1988-89, 1989-90 and 1990-91 under the Hill Areas Development Programme;

(b) whether some proposals for development of the hill districts are pending with the Planning Commission, and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) Special Central Assistance is allocated to Hill Areas Development Programmes in the form of 90 per cent grant and 10 per cent loan and not district-wise or scheme-wise.

(b) No such proposal is pending with the Planning Commission.

(c) Does not arise.

[*English*]

**Irregularities in Slum Wing of Delhi Development Authority**

4517 SHRI JEEWAN SHARMA:  
DR. A.K. PATEL:  
SHRI MADAN LAL KHURANA:  
SHRI LAL K. ADVANI:  
SHRI ATAL BIHARI VAJPAYEE.  
SHRI SHIV SHARAN VERMA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the Special Audit Report of the Delhi administration regarding serious financial And administrative irregularities in the Slum Wing of the Delhi Development Authority;

(b) if no, the main findings of the Special Audit Report and the action taken by the Government thereon;

(c) if so, action has been taken, the reasons therefor; and

(d) the remedial measures taken or proposed to be taken to check the malpractices and irregularities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) to (d). The matter is under examination of Delhi Administration.

**Encroachment on Wakf Property**

4518 SHRI MUMTAZ ANSARI: Will the Minister Of URBAN DEVELOPMENT be pleased to state:

(a) whether NDMC and DDA have encroached upon the land of Wakf Property Shahemardsa etc. in Delhi;

(b) if so, the names and locations of such places in Delhi; and

(c) the time by which the Government propose to hand over such land/plots to their owners?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir, as per information given by NDMC and DDA there is no encroachment.